

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4547
ANSWERED ON:21.04.2015
PROMOTION OF SOYABEAN
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has launched any national scheme in order to promote soyabean and to facilitate its imports and marketing;
- (b) if so, the details thereof;
- (c) whether any coordination has been established between the Union Government and the State Government to monitor these schemes, if so, the details thereof; and
- (d) the number and details of the farmers benefitted from these schemes during the last three years, State-wise including Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): Government of India has launched National Mission on Oilseeds and Oil Palm (NMOOP) from April 2014 in the country. Oilseed crops including soyabean are covered under Mini Mission (MMI) of NMOOP.

Under MMI of NMOOP various incentives like production and distribution of seeds, supply of minikits, block demonstrations, farmers training, improved farm implements, sprinkler sets, water carrying pipes, supply of seed storage bins, seed treatment drums, bio-pesticides, micronutrients, bio-fertilizers, bio agents etc. are being provided to the farmers.

Import of soyabean is allowed for sowing and human consumption subject to custom tariff of 30% and prescribed sanitary and phytosanitary requirement.

Government of India announces Minimum Support Price (MSP) of soyabean. National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) an agency of Government of India undertakes procurement of notified oilseeds at MSP under Price Support Scheme (PSS) where price is ruling below MSP.

(c) & (d): The Mission is being regularly monitored by a high level Executive Committee (EC) chaired by the Union Minister of Agriculture, Standing Committee (SC) chaired by Secretary (A&C) and Mission Monitoring Committee chaired by Joint Secretary (Oilseeds). State Level Standing Committee are constituted by respective State Governments under the chairmanship of Agriculture Production Commissioner/Principle Secretary/Secretary (Agriculture) of the State to monitor/implementation of scheme. There are regular meetings and correspondence between Government of India and State Governments.

A large number of farmers are benefitted under various interventions of the scheme. However, the progress of implementation is received only component wise.